

12.00 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/ministers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD YASSO NAIK): Sir, on behalf of Shri Jaswant Singh, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956:-

(i) The Unlisted Public Companies (Preferential Allotment) Rules, 2003 published in Notification No. G.S.R.922 (E) in Gazette of India dated the 4th December, 2003.

(ii) The Unlisted Companies (Issue of Sweat Equity Shares) Rules, 2003 published in Notification No. G.S.R.923 (E) in Gazette of India dated the 4th December, 2003.

(iii) The Companies (Acceptance of Deposits) (Third Amendment) Rules, 2003 published in Notification No. G.S.R.774 (E) in Gazette of India dated the 29th September, 2003.

(Placed in Library. See LT No. 8443/2003)

(2) A copy of the Notification No. G.S.R. 785 (E) (Hindi and English versions) published in Gazette of India dated the 6th October, 2003 declaring certain companies to be Nidhi under sub-section (3) of section 620 A of the Companies Act, 1956.

(Placed in Library. See LT No. 8444/2003)

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 1998-1999, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 1998-1999.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See LT No. 8445/2003)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 1999-2000, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 1999-2000.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See LT No. 8446/2003)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2000-2001, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2000-2001.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See LT No. 8447/2003)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2001-2002.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See LT No. 8448/2003)

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P.C. THOMAS): Sir, on behalf of Shri Arun Jaitley, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8449/2003)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Bar Council of India, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bar Council of India, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8450/2003)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2002-2003, along with Audited Accounts.

i. Statement regarding Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8451/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): Sir, on behalf of Shri Ginge N. Ramachandran, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8452/2003)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2002-2003.

(Placed in Library. See LT No. 8453/2003)

3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow for the year 2002-2003.

(ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See LT No. 8454/2003)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2002-2003.

(Placed in Library. See LT No. 8455/2003)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2002-2003.

(Placed in Library. See LT No. 8456/2003)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2002-2003./dir>

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2002-2003, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2002-2003.

(Placed in Library. See LT No. 8457/2003)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 2002-2003.

(Placed in Library. See LT No. 8458/2003)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री सुभा महारिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) भाण्डागारण निगम अधिनियम, 1962 की धारा 31 की उपधारा (11) के अंतर्गत केन्द्रीय भाण्डागार निगम, नई दिल्ली के वर्ष 2002-2003 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(2) केन्द्रीय भाण्डागार निगम, नई दिल्ली के वर्ष 2002-2003 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See LT No. 8459/2003)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI CH. VIDYASAGAR RAO): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2002-2003.

(Placed in Library. See LT No. 8460/2003)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2002-2003, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8461/2003)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2002-2003, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2002-2003.

(Placed in Library. See LT No. 8462/2003)

4. A copy of the Notification No. S.O. 1364(E) (Hindi and English versions) published in Gazette of India dated the 27th November, 2003 notifying the Cosboard Industries Limited, Jagatpur Industrial Estate, Distt. Cuttack as a Mill producing newsprint, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 2001-2002.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See LT No. 8464/2003)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8465/2003)

(4) A copy of the Sugar (Price Determination for 2002-2003 Production) Amendment Order, 2003 (Hindi and English versions) published in Notification No. G.S.R. 681 (E) in Gazette of India dated the 25th August, 2003, under sub-section (6) of section 3 of the

Essential Commodities Act, 1955.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI SATYA BRATA MOOKHERJEE): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a)(i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2002-2003.

- i. Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See LT No. 8467/2003)

(b)(i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the PEC Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See LT No. 8468/2003)

(c)(i) Review by the Government of the working of the MMTC Limited, for the year 2002-2003.

(ii) Annual Report of the MMTC Limited, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See LT No. 8469/2003)

(d)(i) Review by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 2002-2003.

(ii) Annual Report of the National Centre for Trade Information, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See LT No. 8470/2003)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2002-2003, alongwith Audited Accounts.

- i. A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2002-2003.

(Placed in Library. See LT No. 8471/2003)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 2002-2003.

(Placed in Library. See LT No. 8472/2003)

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 2002-2003.

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

- i. A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8473/2003)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD YASSO NAIK): Sir, I beg to lay on the Table:-

(1) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2003, together with Auditor's Report thereon:-

(i) Akola Gramin Bank, Akola

(Placed in Library. See LT No. 8474/2003)

(ii) Allahabad Kshetriya Gramin Bank, Allahabad.

(Placed in Library. See LT No. 8475/2003)

(iii) Aurangabad-Jalna Gramin Bank, Aurangabad.

(Placed in Library. See LT No. 8476/2003)

(iv) Avadh Gramin Bank, Lucknow.

(Placed in Library. See LT No. 8477/2003)

(v) Ballia Kshetriya Gramin Bank, Ballia.

(Placed in Library. See LT No. 8478/2003)

(vi) Basti Gramin Bank, Basti.

(Placed in Library. See LT No. 8479/2003)

(vii) Begusarai Kshetriya Gramin Bank, Begusarai.

(Placed in Library. See LT No. 8480/2003)

(viii) Bhagalpur Banka Kshetriya Gramin Bank, Bhagalpur.

(Placed in Library. See LT No. 8481/2003)

(ix) Bhagirath Gramin Bank, Sitapur.

(Placed in Library. See LT No. 8482/2003)

(x) Bhojpur-Rohtas Gramin Bank, Ara.

(Placed in Library. See LT No. 8483/2003)

(xi) Bolangir Anchalik Gramya Bank, Bolangir.

(Placed in Library. See LT No. 8484/2003)

(xii) Cachar Gramin Bank, Silchar.

(Placed in Library. See LT No. 8485/2003)

(xiii) Cauvery Grameena Bank, Mysore.

(Placed in Library. See LT No. 8486/2003)

(xiv) Champaran Kshetriya Gramin Bank, Motihari

(Placed in Library. See LT No. 8487/2003)

(xv) Chandrapur-Gadchiroli Gramin Bank, Chandrapur.

(Placed in Library. See LT No. 8488/2003)

(xvi) Chhatrasal Gramin Bank, Orai

(Placed in Library. See LT No. 8489/2003)

(xvii) Chikmagalur Kodagu Grameena Bank, Chikmagalur.

(Placed in Library. See LT No. 8490/2003)

(xviii) Chitradurga Gramin Bank, Chitradurga.

(Placed in Library. See LT No. 8491/2003)

(xix) Devi Patan Kshetriya Gramin Bank, Gonda.

(Placed in Library. See LT No. 8492/2003)

(xx) Dewas-Shajapur Kshetriya Gramin Bank, Dewas

(Placed in Library. See LT No. 8493/2003)

(xxi) Durg Rajnandgaon Gramin Bank, Rajnandgaon.

(Placed in Library. See LT No. 8494/2003)

(xxii) Ellaquai Dehati Bank, Srinagar.

(Placed in Library. See LT No. 8495/2003)

(xxiii) Etawah Kshetriya Gramin Bank, Etawah.

(Placed in Library. See LT No. 8496/2003)

(xxiv) Ganga Yamuna Gramin Bank, Dehra Dun.

(Placed in Library. See LT No. 8497/2003)

(xxv) Gaur Gramin Bank, Malda

(Placed in Library. See LT No. 8498/2003)

(xxvi) Giridih Kshetriya Gramin Bank, Giridih.

(Placed in Library. See LT No. 8499/2003)

(xxvii) Godavari Grameena Bank, Rajahmundry

(Placed in Library. See LT No. 8500/2003)

(xxviii) Gomti Gramin Bank, Jaunpur.

(Placed in Library. See LT No. 8501/2003)

(xxix) Gopalganj Kshetriya Gramin Bank, Gopalganj.

(Placed in Library. See LT No. 8502/2003)

(xxx) Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank, Gurdaspur.

(Placed in Library. See LT No. 8503/2003)

(xxxi) Gwalior Datia Kshetriya Gramin Bank, Datia.

(Placed in Library. See LT No. 8504/2003)

(xxxii) Haryana Kshetriya Gramin Bank, Bhiwani

(Placed in Library. See LT No. 8505/2003)

(xxxiii) Hindan Gramin Bank, Ghaziabad.

(Placed in Library. See LT No. 8506/2003)

(xxxiv) Howrah Gramin Bank, Howrah.

(Placed in Library. See LT No. 8507/2003)

(xxxv) Indore-Ujjain Kshetriya Gramin Bank, Ujjain.

(Placed in Library. See LT No. 8508/2003)

(xxxvi) Jaipur Nagaur Aanchalik Gramin Bank, Jaipur.

(Placed in Library. See LT No. 8509/2003)

(xxxvii) Jammu Rural Bank, Jammu.

(Placed in Library. See LT No. 8510/2003)

(xxxviii) Jamuna Gramin Bank, Agra.

(Placed in Library. See LT No. 8511/2003)

(xxxix) Jhabua Dhar Kshetriya Gramin Bank, Jhabua.

(Placed in Library. See LT No. 8512/2003)

(xl) Ka Bank Nongkyndong Ri Khasi Jaintia, Shillong.

(Placed in Library. See LT No. 8513/2003)

(xli) Kakathiya Grameena Bank, Warangal.

(Placed in Library. See LT No. 8514/2003)

(xlii) Kanakadurga Grameena Bank, Gudivada.

(Placed in Library. See LT No. 8515/2003)

(xliii) Kanpur Kshetriya Gramin Bank, Kanpur.

(Placed in Library. See LT No. 8516/2003)

(xliv) Kisan Gramin Bank, Budaun.

(Placed in Library. See LT No. 8517/2003)

(xlv) Kosi Kshetriya Gramin Bank, Purnia.

(Placed in Library. See LT No. 8518/2003)

(xlvi) Kshetriya Kisan Gramin Bank, Mainpuri.

(Placed in Library. See LT No. 8519/2003)

(xlvii) Lakhimi Gaonlia Bank, Golaghat.

(Placed in Library. See LT No. 8520/2003)

(xlviii) Langpi Dehangi Rural Bank, Karbi Anglong.

(Placed in Library. See LT No. 8521/2003)

(xlix) Madhubani Kshetriya Gramin Bank, Madhubani.

(Placed in Library. See LT No. 8522/2003)

(I) Mallabhum Gramin Bank, Bankura.

(Placed in Library. See LT No. 8523/2003)

(ii) Malwa Gramin Bank, Sangrur.

(Placed in Library. See LT No. 8524/2003)

(iii) Marathwada Gramin Bank, Nanded.

(Placed in Library. See LT No. 8525/2003)

(iii) Mewar Aanchalik Gramin Bank, Udaipur.

(Placed in Library. See LT No. 8526/2003)

(iv) Mithila Kshetriya Gramin Bank, Darbhanga.

(Placed in Library. See LT No. 8527/2003)

(iv) Mizoram Rural Bank, Aizawl.

(Placed in Library. See LT No. 8528/2003)

(vi) Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar.

(Placed in Library. See LT No. 8529/2003)

(Ivii) Nadia Gramin Bank, Nadia.

(Placed in Library. See LT No. 8530/2003)

(Iviii) Nagaland Rural Bank, Kohima.

(Placed in Library. See LT No. 8531/2003)

(Iix) Nangarjuna Grameena Bank, Khammam.

(Placed in Library. See LT No. 8532/2003)

(Ix) Nainital-Almora Kshetriya Gramin Bank, Nainital.

(Placed in Library. See LT No. 8533/2003)

(Ixi) Netravati Grameena Bank, Mangalore.

(Placed in Library. See LT No. 8534/2003)

(Ixii) North Malabar Gramin Bank, Kannur.

(Placed in Library. See LT No. 8535/2003)

(Ixiii) Magadh Gramin Bank, Gaya.

(Placed in Library. See LT No. 8536/2003)

(Ixiv) Palamau Kshetriya Gramin Bank, Palamau.

(Placed in Library. See LT No. 8537/2003)

(Ixv) Parvatiya Gramin Bank, Chamba.

(Placed in Library. See LT No. 8538/2003)

(Ixvi) Pinakini Grameena Bank, Nellore.

(Placed in Library. See LT No. 8539/2003)

(Ixvii) Ranchi Kshetriya Gramin Bank, Ranchi.

(Placed in Library. See LT No. 8540/2003)

(Ixviii) Ratnagiri Sindhudurg Gramin Bank, Ratnagiri.

(Placed in Library. See LT No. 8541/2003)

(Ixi) Rayalaseema Grameena Bank, Cuddapah.

(Placed in Library. See LT No. 8542/2003)

(Ixx) Sahyadri Gramin Bank, Shimoga

(Placed in Library. See LT No. 8543/2003)

(Ixxi) Samastipur Kshetriya Gramin Bank, Samastipur.

(Placed in Library. See LT No. 8544/2003)

(Ixxii) Sangameshwara Grameena Bank, Mahabubnagar.

(Placed in Library. See LT No. 8545/2003)

(Ixxiii) Shivalik Kshetriya Gramin Bank, Hoshiarpur.

(Placed in Library. See LT No. 8546/2003)

(Ixxiv) Shree Anantha Grameena Bank, Anantapur.

(Placed in Library. See LT No. 8547/2003)

(Ixxv) South Malabar Gramin Bank, Malappuram.

(Placed in Library. See LT No. 8548/2003)

(Ixxvi) Sravasthi Gramin Bank, Bahraich.

(Placed in Library. See LT No. 8549/2003)

(Ixxvii) Surguja Kshetriya Gramin Bank, Ambikapur.

(Placed in Library. See LT No. 8550/2003)

(Ixxviii) Thane Gramin Bank, Thane.

(Placed in Library. See LT No. 8551/2003)

(Ixxix) Tulsi Gramin Bank, Banda

(Placed in Library. See LT No. 8552/2003)

(lxxx) Uttarbanga Kshetriya Gramin Bank, Cooch Behar.

(Placed in Library. See LT No. 8553/2003)

(lxxxii) Vindhyavasini Gramin Bank, Mirzapur.

(Placed in Library. See LT No. 8554/2003)

(lxxxii) Visveshvaraya Grameena Bank, Mandya.

(Placed in Library. See LT No. 8555/2003)

(lxxxiii) Bardhaman Gramin Bank, Bardhaman.

(Placed in Library. See LT No. 8556/2003)

(lxxxiv) Faridkot-Bathinda Kshetriya Gramin Bank, Bathinda.

(Placed in Library. See LT No. 8557/2003)

(lxxxv) Himachal Gramin Bank, Mandi.

(Placed in Library. See LT No. 8558/2003)

(lxxxvi) Koraput Panchabati Gramya Bank, Jeypore.

(Placed in Library. See LT No. 8559/2003)

(lxxxvii) Kutch Gramin Bank, Bhuj-Kutch.

(Placed in Library. See LT No. 8560/2003)

(lxxxviii) Mayurakshi Gramin Bank, Birbhum.

(Placed in Library. See LT No. 8561/2003)

(lxxxix) Pandyan Grama Bank, Virudhunagar.

(Placed in Library. See LT No. 8562/2003)

(xc) Pragjyotish Gaonlia Bank, Nalbari.

(Placed in Library. See LT No. 8563/2003)

(xci) Santhal Parganas Gramin Bank, Dumka.

(Placed in Library. See LT No. 8564/2003)

(xcii) Sharda Gramin Bank, Satna.

(Placed in Library. See LT No. 8565/2003)

(xciii) Shekhawati Gramin Bank, Sikar.

(Placed in Library. See LT No. 8566/2003)

(xciv) Tripura Gramin Bank, Agartala.

(Placed in Library. See LT No. 8567/2003)

(xcv) Kamraz Rural Bank, Sopore.

(Placed in Library. See LT No. 8568/2003)

(xcvi) Shri Venkateswara Grameena Bank, Chittoor.

(Placed in Library. See LT No. 8569/2003)

(xcvii) Prathama Bank, Muradabad.

(Placed in Library. See LT No. 8570/2003)

(xcviii) Arunachal Pradesh Rural Bank, Pasighat.

(Placed in Library. See LT No. 8571/2003)

(2) A copy each of the following Notifications (Hindi and English versions under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

i. The Vijaya Bank General (Amendment) Regulations, 2003 published in Notification No. 175 in Gazette of India dated the 5th November, 2003.

(Placed in Library. See LT No. 8572/2003)

(ii) The Indian Overseas Bank General (Amendment) Regulations, 2003 published in Notification No. ACC/IRC/1/2003-04 in Gazette of India dated the 27th November, 2003.

(Placed in Library. See LT No. 8573/2003)

(iii) The UCO Bank General (Amendment) Regulations, 2003 published in Notification No. HO/LAW/1004/2003 in Gazette of India dated the 5th December, 2003.

(Placed in Library. See LT No. 8574/2003)

(iv) The Allahabad Bank General (Amendment) Regulations, 2003 published in Notification No. Ref. No. General Account No. 3229 in Gazette of India dated the 28th November, 2003.

(Placed in Library. See LT No. 8575/2003)

(v) The Allahabad Bank (Officers') Service (Amendment) Regulations, 2002 published in Notification No. HO/Admn./F-49/775 in Gazette of India dated the 26th November, 2003.

(Placed in Library. See LT No. 8576/2003)

(vi) The Union Bank of India Officers' Service (Amendment) Regulations, 2002 published in Notification No OSR/19 in Gazette of India dated the 12th July, 2003.

(Placed in Library. See LT No. 8577/2003)

(vii) The Central Bank of India (Officers') Service (Amendment) Regulations, 2003 published in Notification No. CO/PRS/IRP/2003-2004/212 in Gazette of India dated the 28th June, 2003.

(Placed in Library. See LT No. 8578/2003)

(viii) The UCO Bank (Officers') Service Regulations (Amendment) Regulations, 2003 published in Notification No. OSR/1/2003 in Gazette of India dated the 26th April, 2003.

(Placed in Library. See LT No. 8579/2003)

(ix) The Vijaya Bank (Officers') Service (Amendment) Regulations, 2002 published in Notification No. PER:PA&PD:KRS:1854:03 in Gazette of India dated the 19th April, 2003.

(Placed in Library. See LT No. 8580/2003)

(x) The Indian Bank Officers Employees (Discipline and Appeal) Amendment Regulations, 2003 published in Notification No. SRC/47 in Gazette of India dated the 2nd August, 2003 together with a corrigendum thereto published in Notification No. SRC/47 dated the 17th October, 2003.

(Placed in Library. See LT No. 8581/2003)

(xi) The United Bank of India General (Amendment) Regulations, 2003 published in Notification No. 45 in Gazette of India dated 8th November, 2003.

(3) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (v to ix) (2) above.

(Placed in Library. See LT No. 8582/2003)

(4) A copy of the Reserve Bank of India Employees' Gratuity and Superannuation Fund (Amendment) Regulations, 2002 (Hindi and English versions) published in Notification No. Ref.DEBC No.1 in Gazette of India dated the 25th January, 2003 under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See LT No. 8583/2003)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 30

of the Regional Rural Banks Act, 1976:-

(i) The Nagarjuna Grameena Bank Officers and Employees Service Regulations (Revised), 2001 published in Notification No. PER/Miss/32/02 in Gazette of India dated the 22nd February, 2002.

(Placed in Library. See LT No. 8584/2003)

(ii) The Fatehpur Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2001 published in Notification No. PER/S.22/Per.F.Miss/340 in Gazette of India dated the 19th January 2002.

(Placed in Library. See LT No. 8585/2003)

(iii) The Mizoram Rural Bank (Officers and Employees) Service Regulations, 2003 published in Notification No. G-21/193 in Gazette of India dated the 19th July, 2003.

(Placed in Library. See LT No. 8586/2003)

(iv) The Nainital Almora Kshetriya Bank (Officers and Employees) Service Regulations, 2001 published in Notification No. H.O/STF/2001-02/518 in Gazette of India dated the 25th September, 2001.

(Placed in Library. See LT No. 8587/2003)

(v) The Etah Gramin Bank (Officers and Employees) Service Regulations, 2000 published in Notification No. EGB/CHS/MS/1401/01/02/VCM in Gazette of India dated the 1st October, 2001.

(Placed in Library. See LT No. 8588/2003)

(vi) The Bundi-Chittorgarh Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2000 published in Notification No. Ref.No. 17/Per/27 in Gazette of India dated the 23rd April, 2001.

(Placed in Library. See LT No. 8589/2003)

(vii) The Prathama Bank (Officers and Employees) Service Regulations, 2001 (Revised) published in Notification No. PBHO/PD/2246/2001 in Gazette of India dated the 31st July, 2001.

(Placed in Library. See LT No. 8590/2003)

(viii) The Chambal Kshetriya Gramin Bank, Morena (M.P) (Officers and Employees) Service Regulations, 2000 published in Notification No. K/HO/Pers/2003-04/734/1759 in Gazette of India dated the 14th July, 2003.

(Placed in Library. See LT No. 8591/2003)

(ix) The Vaishali Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2000 published in Notification No. RRV/HQ/PRS/27/03-04/955 in Gazette of India dated the 13th August, 2003.

(Placed in Library. See LT No. 8592/2003)

(x) The Bareilly Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2001 published in Notification No. H.O.P.D. 2003/112 in Gazette of India dated the 17th September, 2003.

(Placed in Library. See LT No. 8593/2003)

(xi) The Farrukhabad Gramin Bank (Officers and Employees) Service Regulations, 2001 published in Notification No. 106 in Gazette of India dated the 18th April, 2001.

(Placed in Library. See LT No. 8594/2003)

(xii) Notification No. HO/Pers/29/2105 published in Gazette of India dated the 9th October, 2003 containing corrigendum to the Notification No. 106 dated the 6th October, 2003.

(7) Nine statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (i to vii and xi to xii) of (6) above.

(Placed in Library. See LT No. 8595/2003)

(8) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R.665 (E) published in Gazette of India dated the 14th August, 2003 together with an explanatory memorandum making certain amendments in the Notifications mentioned therein.

(Placed in Library. See LT No. 8596/2003)

(ii) The Special Economic Zones (Amendment) Rules, 2003 published in Notification No. G.S.R. 666 (E) in Gazette of India dated the 14th August, 2003, together with an explanatory memorandum.

(Placed in Library. See LT No. 8597/2003)

(iii) The Special Economic Zones (Customs Procedures) (Amendment) Regulations, 2003 published in Notification No. G.S.R. 667 (E) in Gazette of India dated the 14th August, 2003, together with an explanatory memorandum.

(Placed in Library. See LT No. 8598/2003)

(iv) G.S.R.669 (E) published in Gazette of India dated the 14th August, 2003, together with an explanatory memorandum making certain amendments in the Notification No. 113/2003-Cus., dated the 22nd July, 2003.

(Placed in Library. See LT No. 8599/2003)

(v) G.S.R.670 (E) published in Gazette of India dated the 14th August, 2003, together with an explanatory memorandum making certain amendments in the Notification No. 114/2003-Cus., dated the 22nd July, 2003.

(Placed in Library. See LT No. 8600/2003)

(vi) G.S.R.671(E) published in Gazette of India dated the 14th August, 2003, together with an explanatory memorandum making certain amendments in the Notification No. 115/2003-Cus., dated the 22nd July, 2003.

(Placed in Library. See LT No. 8601/2003)

(vii) G.S.R.809(E) published in Gazette of India dated the 14th October, 2003, together with an explanatory memorandum making certain amendments in the Notifications mentioned therein.

(Placed in Library. See LT No. 8602/2003)

(viii) The Special Economic Zones (Amendment) Rules, 2003 published in Notification No. G.S.R. 810 (E) in Gazette of India dated the 14th October, 2003, together with an explanatory memorandum.

(Placed in Library. See LT No. 8603/2003)

(ix) The Special Economic Zones (Customs Procedures) (Amendment) Regulations, 2003 published in Notification No. G.S.R. 811 (E) in Gazette of India dated the 14th October, 2003, together with an explanatory memorandum.

(Placed in Library. See LT No. 8604/2003)

(x) G.S.R.813 (E) published in Gazette of India dated the 14th October, 2003, together with an explanatory memorandum making certain amendments in the Notification No. 113/2003-Cus., dated the 22nd July, 2003.

(Placed in Library. See LT No. 8605/2003)

(xi) G.S.R.815 (E) published in Gazette of India dated the 14th October, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 115/2003-Cus., dated the 22nd July, 2003.

(Placed in Library. See LT No. 8606/2003)

(xii) G.S.R.693 (E) published in Gazette of India dated the 27th August, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 55/2003-Cus., dated the 1st April, 2003.

(Placed in Library. See LT No. 8607/2003)

(xiii) G.S.R.727 (E) published in Gazette of India dated the 10th September, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 55/2003-Cus., dated the 1st April, 2003.

(Placed in Library. See LT No. 8608/2003)

(xiv) G.S.R.814 (E) published in Gazette of India dated the 14th October, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 114/2003-Cus., dated the 22nd July, 2003

(Placed in Library. See LT No. 8609/2003)

(xv) S.O.1316 (E) published in Gazette of India dated the 14th November, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T),

dated the 3rd August, 2001.

(Placed in Library. See LT No. 8610/2003)

(xvi) S.O.1350 (E) published in Gazette of India dated the 24th November, 2003 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of import.

(xvii) S.O.1351 (E) published in Gazette of India dated the 24th November, 2003 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of export.

(Placed in Library. See LT No. 8611/2003)

(xviii) G.S.R.920 (E) published in Gazette of India dated the 2nd December, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 146/94-Cus., dated the 13th July, 1994.

(Placed in Library. See LT No. 8612/2003)

(xix) G.S.R.938 (E) published in Gazette of India dated the 10th December, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated 1st March, 2002.

(Placed in Library. See LT No. 8613/2003)

(xx) G.S.R.916 (E) published in Gazette of India dated the 29th November, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 113/2003-Cus., dated 22nd July, 2003.

(xxi) G.S.R.917 (E) published in Gazette of India dated the 29th November, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 114/2003-Cus., dated 22nd July, 2003.

(xxii) G.S.R.918 (E) published in Gazette of India dated the 29th November, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 115/2003-Cus., dated 22nd July, 2003.

(xxiii) The Special Economic Zones (Amendment) Rules, 2003 published in Notification No. G.S.R.913 (E) in Gazette of India dated the 29th November, 2003 together with an explanatory memorandum.

(xxiv) The Special Economic Zones (Customs Procedures) (Amendment) Regulations, 2003 published in Notification No. G.S.R.914 (E) in Gazette of India dated the 29th November, 2003 together with an explanatory memorandum.

(xxv) G.S.R.924 (E) published in Gazette of India dated the 4th December, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated 1st March, 2002.

(Placed in Library. See LT No. 8614/2003)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Lucknow, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Lucknow, for the year 2002-2003.

(Placed in Library. See LT No. 8615/2003)

(10) A copy each of the Annual Reports (Hindi and English versions)of the State Bank of Hyderabad, State Bank of Patiala and State Bank of Saurashtra for the year 2002-2003, alongwith Audited Accounts and Auditors' Report thereon under sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

(Placed in Library. See LT No. 8616/2003)

(11) A copy of the Annual Report (Hindi and English versions) of the State Bank of India, for the year 2002-2003 alongwith Audited Accounts and Auditors' Report thereon under sub-section (4) of section 40 of the State Bank of India Act, 1955.

(Placed in Library. See LT No. 8617/2003)

(12) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

(i) Report on the working and activities of the Allahabad Bank for the year 002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8618/2003)

(ii) Report on the working and activities of the Bank of Maharashtra for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8619/2003)

(iii) Report on the working and activities of the Canara Bank for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8620/2003)

(iv) Report on the working and activities of the Central Bank of India for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8621/2003)

(v) Report on the working and activities of the Dena Bank for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8622/2003)

(vi) Report on the working and activities of the Indian Bank for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8623/2003)

(vii) Report on the working and activities of the Indian Overseas Bank for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8624/2003)

(viii) Report on the working and activities of the United Bank of India for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8625/2003)

(ix) Report on the working and activities of the UCO Bank for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8626/2003)

(x) Report on the working and activities of the Punjab and Sindh Bank for the year 2002-2003 alongwith Accounts and Auditors' Report thereon.

(Placed in Library. See LT No. 8627/2003)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India for the year 2002-2003.

(Placed in Library. See LT No. 8628/2003)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India, Mumbai, for the year 2002-2003, alongwith Audited Accounts, under sub-section (5) of section 18 and 23 of the Industrial Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Industrial Development Bank of India, Mumbai, for the year 2002-2003.

(Placed in Library. See LT No. 8629/2003)

(15) A copy of the Securities Contracts (Regulation) Amendment Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 696 (E) in Gazette of India dated the 28th August, 2003 under sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956.

(Placed in Library. See LT No. 8630/2003)

(16) A copy of the Consolidated Review (Hindi and English versions) of the working of Regional Rural Banks for the year ended the 31st March, 2003.

(Placed in Library. See LT No. 8631/2003)

(17) A copy of the Small Industries Development Bank of India (Appeal to the Central Government) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 268 in Gazette of India dated the 26th July, 2003 under sub-section (3) of section 52 of the Small Industries Development Bank of India Act, 1989.

(Placed in Library. See LT No. 8632/2003)

(18) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 36 of the Sick Industrial (Special Provisions) Act, 1985:-

(i) The Board for Industrial and Financial Reconstruction (Salaries and Allowances and Conditions of Service of Chairman and other Members) (Amendment) Rules, 2003 published in Notification No. G.S.R. 484 (E) in Gazette of India dated the 13th June, 2003.

(ii) The Board for Industrial and Financial Reconstruction (Salaries and Allowances and Conditions of Service of Chairman and other Members) (Second Amendment) Rules, 2003 published in Notification No. G.S.R. 844 (E) in Gazette of India dated the 28th October, 2003.

(Placed in Library. See LT No. 8633/2003)

(19) A copy of the State Financial Corporation (Appeal to the Central Government) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 267 in Gazette of India dated the 26th July, 2003 under section 48A of the State Financial Corporations Act, 1951.

(Placed in Library. See LT No. 8634/2003)

(20) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 2002:-

(i) G.S.R. 850(E) published in Gazette of India dated the 29th October, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 40/2001-CE (N.T), dated the 26th June, 2001.

(ii) G.S.R. 851(E) published in Gazette of India dated the 29th October, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 42/2001-CE (N.T), dated the 26th June, 2001.

(iii) G.S.R. 859(E) published in Gazette of India dated the 3rd November, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 35/2001-CE (N.T), dated the 26th June, 2001.

(Placed in Library. See LT No. 8635/2003)

(21) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) G.S.R. 915 (E) published in Gazette of India dated the 29th November, 2003 together with an explanatory memorandum making certain amendments in two Notifications mentioned therein.

(ii) G.S.R. 798(E) published in Gazette of India dated the 8th October, 2003 together with an explanatory memorandum specifying Moradabad Special Economic Zone at Moradabad in the State of Uttar Pradesh as special economic zone.

(iii) G.S.R. 764(E) published in Gazette of India dated the 25th September, 2003 together with an explanatory memorandum specifying Boranada Special Economic Zone at Jodhpur in the State of Rajasthan as special economic zone.

(iv) G.S.R. 765(E) published in Gazette of India dated the 25th September, 2003 together with an explanatory memorandum specifying Manikanchan Special Economic Zone at Salt Lake, Kolkata in the State of West Bengal as special economic zone.

(v) G.S.R. 686(E) published in Gazette of India dated the 26th August, 2003 together with an explanatory memorandum specifying Indore Special Economic Zone at Indore in the State of Madhya Pradesh as special economic zone.

(vi) G.S.R. 687(E) published in Gazette of India dated the 26th August, 2003 together with an explanatory memorandum specifying the Sitapura Special Economic Zone at Jaipur in the State of Rajasthan as special economic zone.

(vii) G.S.R. 762(E) published in Gazette of India dated the 25th September, 2003 together with an explanatory memorandum exempting cotton waste cleared by hundred per cent Export Oriented Undertakings and allowed to be sold in India during the period from 23rd July, 1996 to 28th February, 1997.

(viii) The Central Excise Valuation (Determination of Price of Excisable Goods) Amendment Rules, 2003 published in Notification No. G.S.R. 632(E) in Gazette of India dated the 5th August, 2003 together with an explanatory memorandum.

(ix) G.S.R. 668(E) published in Gazette of India dated the 14th August, 2003 together with an explanatory memorandum making certain amendments in two notifications mentioned therein.

(x) G.S.R. 812 (E) published in Gazette of India dated the 14th October, 2003 together with an explanatory memorandum making certain amendments in the notification No. 68/2003-CE dated the 14th August,

2003.

(Placed in Library. See LT No. 8636/2003)

22) A copy each of the following Notifications (Hindi and English versions) issued under Section 133 of the Finance Act, 2002:-

(i) G.S.R. 663 (E) published in Gazette of India dated the 14th August, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 43/2003-Cus. (N.T.) dated the 22nd July, 2003.

(ii) G.S.R. 807 (E) published in Gazette of India dated the 14th October, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 68/2003-CE (N.T) dated the 14th August, 2003.

(iii) G.S.R. 664 (E) published in Gazette of India dated the 14th August, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 43/2003-Cus. (N.T) dated the 22nd July, 2003.

(iv) G.S.R.808 (E) published in Gazette of India dated the 14th August, 2003 together with an explanatory memorandum making certain amendments in the Notification No. 43/2003-Cus. (N.T) dated the 22nd July, 2003.

(Placed in Library. See LT No. 8637/2003)

(23) A copy of the Notification No. G.S.R. 797 (E) (Hindi and English versions) published in Gazette of India dated the 8th October, 2003 together with explanatory memorandum making certain amendments in the Notification No. 2/2001-IATT dated the 19th April, 2001 under section 49 of the Finance Act, 1989.

(Placed in Library. See LT No. 8638/2003)

(24) A copy of the Notification No. G.S.R. 897 (E) (Hindi and English versions) published in Gazette of India dated the 20th November, 2003 together with an explanatory memorandum seeking to exempt the taxable services in respect of which payment is received in India in convertible foreign exchange provided the same is not repatriated from or sent outside India under sub-section (4) of section 94 of the Finance Act, 1994.

(Placed in Library. See LT No. 8639/2003)

(25) A copy of the Notification No. G.S.R. 475 (E) (Hindi and English versions) published in Gazette of India dated the 11th June, 2003 together with an explanatory memorandum seeking to include four new psychotropic substances mentioned in the notification in the schedule of the Narcotic Drugs and Psychotropic Substances Act, 1985 issued under section 3 of the said Act, together with a corrigendum thereto published in Notification No. G.S.R. 621 (E) dated the 1st August, 2003.

(Placed in Library. See LT No. 8640/2003)

(26) A copy of the Foreign Travel Tax (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 802 (E) in Gazette of India dated the 13th October, 2003 together with an explanatory memorandum under section 41 of the Finance Act, 1979.

(Placed in Library. See LT No. 8641/2003)

(27) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Traffic Act, 1975:-

(i) G.S.R.939 (E) published in Gazette of India dated the 10th December 2003 together with an explanatory memorandum making certain amendments in the Notification No. 23/2002-Cus., dated the 1st March, 2002.

(ii) G.S.R.921 (E) published in Gazette of India dated the 3rd December 2003 together with an explanatory memorandum seeking to impose final anti-dumping duty on Sodium Hydrosulphite, originating in, or exported from Germany and Republic of Korea at the rates recommended by the designated authority.

(Placed in Library. See LT No. 8642/2003)

(28) A copy each of the following Notifications (Hindi and English versions) issued under section 11BB and 11DD of the Central Excise Act, 1944:-

(i) G.S.R.736 (E) published in Gazette of India dated the 12th September, 2003 together with an explanatory memorandum seeking to fix the rate of interest at six per cent per annum.

(ii) G.S.R.737 (E) published in Gazette of India dated the 12th September, 2003 together with an explanatory memorandum seeking to fix the rate of interest at fifteen per cent per annum.

(Placed in Library. See LT No. 8643/2003)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2002-2003, alongwith Audited Accounts under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2002-2003.

(Placed in Library. See LT No. 8644/2003)

(30) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks as on 31st March, 2003.

(Placed in Library. See LT No. 8646/2003)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI SU THIRUNAVUKKARASAR):**

Sir, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the DOEACC Society, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the DOEACC Society, New Delhi, for the year 2002-2003.

(Placed in Library. See LT No. 8645/2003)
